

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 402**

TO BE ANSWERED ON THE 22ND JULY, 2025/ ASHADHA 13, 1947 (SAKA)

IMMIGRATION CHECKPOINT AT NASHIK AIRPORT

402. SHRI RAJABHAU PARAG PRAKASH WAJE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has granted approval to Hindustan Aeronautics Limited (HAL) for establishing an immigration checkpoint at Nashik (Ozar) Airport, following inspections and confirmation by the Bureau of Immigration (BoI);

(b) whether the Bureau of Immigration has verified that the infrastructure for international arrivals, departures, customs offices, and immigration counters meets the required standards;

(c) whether the Government proposes to expedite the remaining procedural formalities and deployment of trained immigration staff and systems to operationalize this facility;

(d) if so, the timeframe by which the immigration checkpoint will be made functional to handle international passengers for the upcoming Simhastha Kumbha Mela; and

(e) the details of steps being taken or planned by the Government to ensure inter-ministerial coordination for smooth functioning of this checkpoint and boost regional connectivity and tourism in Nashik?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a): No, Sir.

(b) to (e): Yes, Sir. After assessing the infrastructure requirements, Bureau of Immigration (BOI) has recommended that the area available for immigration clearance at Nashik (Ozar) airport is not sufficient for operating full international scheduled passenger flights. It is adequate to house operating crew and passenger of cargo/chartered flights only. The required infrastructure and Immigration systems are in place to cater to domestic and international cargo routes through Indian flight operators and the necessary training for conducting Immigration checks has been imparted by BoI to the police personnel who are already attached to Nashik (Ozar) airport.
